

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:1062  
ANSWERED ON:12.08.2013  
DRUNKEN DRIVING  
Singh Shri Radha Mohan

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether drunken driving is one of the leading causes of road accidents in the country;
- (b) if so, the details of road accidents caused by drunken driving during the last three years and the current year, State/UT wise; and
- (c) the steps taken or being taken by the Government to stop drunken driving?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

(a) & (b) Intake of alcohol / drugs by drivers resulted in 23,979 road accidents in 2012 accounting for 6.2 per cent of total road accidents. The State/ UT-wise detail of number of road accidents caused due to intake of liquor/drugs during the years 2010 to 2012 is at Annexure .

(c) The following steps have been taken by the Government to curb the number of road accidents caused by drunken driving :-

(i) Section 185 of Motor Vehicles Act, 1988 provides for punishment of imprisonment or fine or both for the offence of drunken driving cases. All the State Governments/UTs, responsible for enforcing provisions of the Motor Vehicles Act/Central Motor Vehicles Rules, have been advised from time to time to strictly enforce Section 185 of Motor Vehicles Act 1988 to eliminate the chances of road accidents.

(ii) Chief Secretaries of all States/UTs have been requested to ensure that no license is issued to liquor vendors along National Highways. State Governments were also requested to review cases wherever licence had already been given for liquor vendors along National Highways for taking corrective action.

(iii) Ministry undertakes campaigns through print and electronic media to spread awareness about dangers of drunken driving.

(iv) Twenty four interceptors with breath analyzers have been provided by the Ministry to States/UTs to check cases of violations of traffic rules, including drunken driving.